

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL APPEAL NO. 1072 OF 2016

WITH

CRIMINAL MISCELLANEOUS PETITION NO.18480 OF 2016

(Application for stay)

UDAI SHANKER DWIVEDI

... Petitioner(s)

VERSUS

HIGH COURT OF JUDICATURE AT ALLAHABAD

THR REGISTRAR GENERAL

... Respondent(s)

AND

CRIMINAL APPEAL NO. 1095 OF 2016

WITH

CRIMINAL MISCELLANEOUS PETITION Nos.18905, 18906 & 18907/2016

(Applications for bail, stay and suspension of sentence)

PANKAJ KUMAR GUPTA & ORS.

... Petitioner(s)

VERSUS

THE REGISTRAR GENERAL, HON'BLE

HIGH COURT OF JUDICATURE AT ALLAHABAD

& ANR.

... Respondent(s)

AND

CRIMINAL APPEAL NO. 1104 OF 2016

WITH

CRIMINAL MISCELLANEOUS PETITION Nos.19056, 19057 & 19059/2016

(Applications for bail, stay and suspension of sentence)

PRADHUMAN KUMAR SRIVASTAVA AND ORS

... Petitioner(s)

VERSUS

THE REGISTRAR GENERAL HON'BLE HIGH COURT

OF JUDICATURE AT ALLAHABAD AND ANR

... Respondent(s)

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 20.01.2017 when the court was pleased to pass the following order:..

"Cr1.A. No. 1072/2016

Four weeks time is given to Id. Counsel for the sole respondent to file the counter affidavit.

Crl.A. Nos. 1095 and 1104/2016

As per tracking report respondent No. 2 has been served but no one has entered appearance on his behalf.

Four weeks time is given to the respondent No. 1 to file the counter affidavit.

List again on 1.3.2017."

It is submitted that Counsel for the sole Respondent in Crl.A.No. 1072/2016 and Respondent No.1 in Crl.A.Nos. 1095 and 1104 of 2016 has not filed counter affidavit, so far.

It is further submitted that Crl.M.P.Nos. 1913 and 1912 of 2017 (Application for deletion of name of Respondent No.2) in Crl.A.Nos. 1095 and 1104 of 2016 were listed before the Hon'ble Court on 14.02.2017 when the court was pleased to allow the same.

Service of show cause notice is complete in all the matters.

The matters above-mentioned are listed before the Ld. Registrar's Court with this office report.

DATED this the 28th day of February, 2017.

ASSISTANT REGISTRAR

COPY TO:

1. Mr. Vishal Arun, Advocate
23 Lawyers Chambers, S.C.I, N.D
2. Mr. Jagjit Singh Chhabra, Advocate
208, CK Daphtari Block, S.C.I., N.D.

c2/sv

ASSISTANT REGISTRAR